

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A No.313/94

Friday this the 25th day of February, 1994.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Narayanan.V.

Telecom Operating Assistant,
Office of the Sub Divisional Officer,
Telegraphs, Alathur, Palghat District.

.. Applicant

By Advocate Mr.Shafik M.A.

vs.

1. The Sub Divisional Officer, Telegraphs, Alathur Sub Division, Palghat District.
2. The Telecom District Manager, Palghat.
3. The Chief General Manager, Telecom, Trivandrum. ..Respondents

By Advocate Mr.K.Laxminarayanan

ORDER

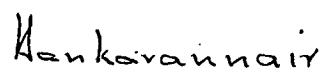
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Learned counsel for applicant seeks leave to withdraw the application reserving his freedom to seek appropriate remedies in due course. Reserving freedom to do so, leave is granted and application is dismissed. No costs.

Dated the 25th February, 1994.


P.V.VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

25.2/njj.